


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

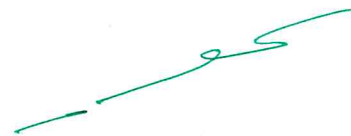
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 26/BB/ 2017	-	For Hearing	Rule-6 of I&B	Handiman Services Ltd. Vs. TNT India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	DHIYA S. 9844 270900	Applicant	Dhiya S.
2)	AKHILESH 8550033193	Respondent	

Counsel for petitioner is present. Counsel for respondent is also present. Again, he requested time to file objections. List it finally on 17.10.2017 and no further adjournment will be given and that is the last hearing date for filing objections.



MEMBER (J)